HIGH COURT OF UTTARAKHAND, NAINITAL

Recruitment of Personal Assistant-2023

Notice No. 01 Date: 16.01.2024

<u>Deficiency / Shortcomings Identified In The Application Forms</u>

Sl. No.	Name	Father's/ Husband's Name	Deficiency /Shortcomings
(1)	(2)	(3)	(4)
1	Mr. Deepshankar Pandey	Sri Prem Chandra Pandey	 Degree/Provisional certificate of graduation is not enclosed. Admit card is unfilled.
2	Mr. Rajendra Karki	Sri Raghubeer Singh Karki	 Degree/Provisional certificate of graduation is not enclosed. Photograph is not self-attested in application form & admit card.
3	Mr. Tribhuwan Rautela	Sri Surendra Singh Rautela	 Provisional Certificate of Graduation dt. 22.02.2022 is enclosed. (More than 06 months old). Enclosed documents are not self attested. Photo is not self-attested in application form & admit card.
4	Mr. Vivek Kumar Pandey	Sri Laxmi Narayan Pandey	 Degree/Provisional certificate of graduation is not enclosed. Photo ID not self attested.
5	Ms. Neeta Bhandari	Sri Bahadur Singh Bhandari	 Degree/Provisional certificate of graduation is not enclosed. Enclosed documents are not self attested.
6	Ms. Jyoti Sati	Sri Mukesh Sati	 Degree/Provisional certificate of graduation is not enclosed. E.W.S certificate not enclosed. Admit card provided in application form is unfilled. Photograph on Admit Card not self-attested.
7	Mr. Kuldeep Singh	Sri Sitaram Saini	 Degree/Provisional certificate of graduation is not enclosed. Rs 25/- postal stamps not affixed on both the self addressed envelopes. Admit card is unfilled.
8	Mr. Rahul Kumar	Sri Rajpal Singh	 Degree/Provisional certificate of graduation is not enclosed. Rs 25/- postal stamps not affixed on both the self addressed envelopes. Admit card is unfilled.
9	Mr. Mohsin Kamal	Sri Mohammad Kamal	 Photograph is not self-attested in application form & admit card. Clause 12(b), 13 & 14 missing in application form.
10	Mr. Mukesh Kumar	Sri Ramswaroop	 Clause 12(b), 13 & 14 missing in application form. Degree/Provisional certificate of graduation is not enclosed. Clause 14(b) of application form is not filled.
11	Mr. Najim Husain	Sri Sher Mohammad	 Degree/Provisional certificate of graduation is not enclosed. Photograph is not self-attested in application form & admit card. Column 6 of application form is unfilled i.e. e-mail Id. Admit card is unfilled.
12	Mr. Amit Massey	Sri Rahat Massey	 Degree/Provisional certificate of graduation is not enclosed. Enclosed OBC certificate is more than 03 years old i.e. issued on dt. 02.08.2014. Self Addressed envelopes with requisite postal stamps not enclosed. Photo is not self-attested in application form.
13	Mr. Sidharth Upadhayay	Sri Subodh Kumar	 Enclosed OBC certificate is more than 03 years old i.e. issued on dt.13.12.2018. Clause 4 of application form is unfilled i.e. Address of Correspondence.
14	Ms. Renu Khattri	Sri Rajan Khattri	 Degree/Provisional certificate of graduation is not enclosed. Photo is not self-attested in application form & admit card.
15	Ms. Rose Khan	Sri Afjal Khan	 Clause 11 of Application form is unfilled regarding the preference of category and sub-category. Admit card is unfilled. Photograph not self attested in both Application Form & Admit Card.
16	Ms. Jyoti Rani	Sri Harinder Singh Bedi	 Photograph on Application Form is not self attested. Clause 14(b) of Application Form is not filled.

			 Photo is not self-attested in application form. Duly filled Admit card not enclosed with application form.
17	Ms. Meghna Thapa	Sri Bir Bahadur Thapa	3. Enclosed documents are not self attested.4. Self Addressed envelopes with requisite postal stamps not
			enclosed (One self addressed envelope enclosed with Rs 15/- postal stamp).
18	Ms. Deepa	Sri Sachin Singh Chauhan	Graduation final year marksheet not enclosed. Enclosed documents are not self attested.
		Chaunan	Graduation provisional certificate dt. 27.07.2022 enclosed
	N. D.	0:0 10	(More than 06 months old).
19	Mr. Pooran Pankaj	Sri Gopal Ram Arya	2. Photograph is not self-attested in application form & admit card.
			3. Except 10th, 12th marksheet, 10th certificate & Photo Id all the other document are not self attested.
20	Mr. Sandeep	Sri S.R. Arya	Photograph is not self-attested in application form.
0.1	Kumar Mr. Anuj		Clause 14 (a) & 14 (b) of application form is unfilled i.e.
21	Kumar	Sri Suresh Kumar	Marital status.
22	Mr. Avnish Dutt	Sri Om Dutt	 Documents related to graduation are not enclosed. Clause 14 (b) of application form is unfilled.
			1. B.A. provisional degree enclosed of the year 2014 (More
23	Mr. Rinku Singh	Sri Phool Singh	than 06 months old). 2. Applicant has mentioned date of application for NOC in
	Onign		place of date of issuance of NOC.
24	Mr. Aman Verma	Sri Jugal Kishore Verma	Clause 15 of application form not completely filled i.e. particulars of educational qualification.
25	Mr. Pankaj Kumar	Sri Prajapati Kumar	Clause 14(b) of application form is not filled.
26	Mr. Ajay Kumar	Sri Mahilal	Degree/Provisional certificate of graduation is not enclosed.
27	Mr. Pawan	Sri Virender	
27	Kumar	Kumar	Admit card is unfilled and Photograph not affixed.
28	Mr. Rohit Chandra	Sri Mahesh	 Degree/Provisional certificate of graduation is not enclosed. Photo is not self-attested in application form & admit card.
20	Buriyal	Chandra Buriyal	3. Clause 15 of application form not completely filled i.e.
	Mr. Deepak		particulars of educational qualification. 1. Graduation Degree or Provisional Certificate not enclosed.
29	Chandra	Sri Ishwari Ram	2. Affixed Rs 25/- Court fee in place of Postal Stamps of Rs.
30	Arya Mr. Sagar	Sri Akesh	25/- on one self addressed envelope. Clause 6 of application form is unfilled i.e. e-mail id.
- 50	IVII. Sugui	off Timeon	1. Degree/Provisional certificate of graduation is not enclosed.
	Mr. Lalit		2. Clause 6 of application form is unfilled i.e. e-mail id.3. Photograph is not self-attested in application form & admit
31	Mohan	Sri Kishan Ram	card.
			4. Clause 14 (a) & (b) of application form is unfilled i.e. Marital
)		Status. 1. Photograph is not self attested in application form.
32	Mr. Nawal Kishore	Sri Murari Lal	2. Clause 20 of application form is wrongly filled i.e. whether
22	Mr. Sanjeev	Sri Surendar	member of establishment of High Court of Uttarakhand.
33	Kumar	Kumar	Photo is not self-attested in application form & admit card.
	N.C. NT'		 Degree/Provisional certificate of graduation is not enclosed. Photo ID not self attested.
34	Mr. Nitin Kumar	Sri Lalit Mohan	3. Clause 14 of application form is missing i.e. marital status.
			4. Clause 22 (i) & 22 (ii) of application form is missing. i.e. Details of enclosure.
35	Mr. Prem Kumar	Sri Ghan Ram	Clause 14 (b) of application form is unfilled.
36	Mr. Chandra	Sri Man Singh	Clause 11 of Application form is unfilled regarding the
	Shekhar		preference of category and sub-category. 1. Provisional Certificate of Graduation is of the year 2020
	Ms. Kamlesh	Sri Charan Singh	(More than 06 months old).
37	Turah	Turah	2. Admit card provided in application form is left Blank and Self attested Photograph not affixed.
			3. Postage stamps not affixed on Self addressed envelopes.
38	Ms. Pari Chanaliya	Sri Mukesh Kumar Chanaliya	Photo is not self-attested in application form & admit card.
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39	Ms. Simran	Sri Prakash	 Degree/Provisional certificate of graduation is not enclosed. Self addressed envelopes with requisite postal stamps not enclosed. Photo is not self-attested in application form.
40	Ms. Shivali	Sri Ramesh	Postal stamp of Rs 7/- affixed on each self addressed envelope
	Chauhan	Chand	(Postal Stamps of Rs. 25/- on each is required to be affixed).
41	Ms. Kajal	Sri Shyam Sunder	 Graduation marksheet not enclosed. Photo is not self-attested in application form & admit card. Clause 14(b) of application form is unfilled.
42	Ms. Pratibha	Sri Kamlesh Kumar	 Degree/Provisional certificate of graduation is not enclosed. Photo is not self-attested in application form & admit card. Clause 6 of application form is unfilled i.e e-mail id. Clause 14 (b) of application form is wrongly filled.
43	Mr. Sachin	Mr. Lalit Singh	1. Degree/Provisional certificate of graduation is not enclosed.
45	Bisht	Bisht	2. Enclosed Documents not self attested/ ink-signed.
44	Mr. Arvind Rawat	Mr. Jaswant Singh Rawat	 Photograph not Self Attested in both Application Form and Admit Card. 10th & 12th qualification not mentioned in Clause 15.
45	Mr. Sagar Agari	Mr. Ram Prasad Agari	 Duly filled Admit Card not enclosed with the Application Form. Column 6 of application form is unfilled i.e. email Id.

The aforementioned applicants are required to remove/ rectify the deficiencies/ shortcomings marked in their respective Application Forms within a period of 15 days since the day/date of publication of this Notice i.e. till 31st January, 2024 (05:00 P.M.).

- In case the 'Required Document(s)' are not annexed with the Application Form or not self-attested then self-attested copies of the same are to be furnished by the concerned applicant.
- An 'Undertaking' providing the details/ correct information related to the unfilled or wrongly filled Clause(s) of Application Form is to be furnished by the concerned applicant.
- With respect to 'Photograph Not Self Attested', an 'Undertaking along with Self Attested Photograph' is to be furnished by the concerned applicant.
- If a Provisional Certificate of Graduation/Qualification, which is more than 06 months old, has been enclosed then either a 'self attested copy of Degree Certificate' or an Undertaking stating that the applicant will provide copy of Degree Certificate before the date of Typing Test is to be furnished by the concerned applicant.
- G.O. No. 310/XVII-2/16-02(OBC)/2012 dated 26.02.2016 of State Government prescribes that O.B.C. Certificate is valid for a period of 03 years since the date of issuance, accordingly, a fresh O.B.C. Certificate requires to be submitted by the concerned applicant.

<u>Or</u>

An affidavit (on Stamp Paper of Rs. 10/-) requires to be submitted by the concerned applicant stating that he/she belongs to O.B.C. Category of Uttarakhand and will furnish a fresh O.B.C. Certificate, issued by the competent authority, before the date of Typing Test.

The aforesaid documents/ undertaking/ information be submitted in the 'Recruitment Cell, High Court of Uttarakhand' within the prescribed time period as above, failing which their candidature will be rejected.